

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'D', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
MS. ASTHA CHANDRA, JUDICIAL MEMBER  
(THROUGH VIDEO CONFERENCING)**

ITA No.2125/Del/2016  
Assessment Year: 2012-13

<b>Deevin Seismic Systems Private Limited C/o. M/s. B. B. Mathur &amp; Company 3/13-B, Asaf Ali Road, New Delhi -110002 PAN No. AACCD8996P</b>	<b>Vs</b>	<b>ITO Ward- 1 (1) Faridabad</b>
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>

Appellant by	Shri R. B. Mathur, CA
Respondent by	Sh. Sanjay Kumar, SR. DR

Date of hearing:	01/02/2022
Date of Pronouncement:	01/02/2022

**ORDER**

**PER N. K. BILLAIYA, AM:**

This appeal filed by the assessee is preferred against the order of the CIT(A), Faridabad dated 26.02.2016 for A.Y. 2012-13.

2. Vide letter dated 16.12.2021 the assessee sought permission to withdraw the appeal as the dispute has been settled under the Vivad Se Vishwas Act, 2020.

3. Noting the contents of the application the appeal is dismissed as withdrawn.

4. Decision announced in the open court in the presence of both representatives on 01.02.2022.

Sd/-  
**(ASTHA CHANDRA)**  
**JUDICIAL MEMBER**

\*NEHA\*

Date:-01.02.2022

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	01.02.2022
Date on which the typed draft is placed before the dictating Member	01.02.2022
Date on which the typed draft is placed before the Other member	01.02.2022
Date on which the approved draft comes to the Sr.PS/PS	01.02.2022
Date on which the fair order is placed before the Dictating Member for Pronouncement	01.02.2022
Date on which the fair order comes back to the Sr. PS/ PS	01.02.2022
Date on which the final order is uploaded on the website of ITAT	01.02.2022
Date on which the file goes to the Bench Clerk	
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	